

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 4106
TO BE ANSWERED ON 3RD APRIL, 2018**

REGULATING E-CIGARETTES/ENDS

4106. SHRI VIVEK K. TANKHA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether India is a home to 12 per cent of the world's smokers which kills more than a million people every year, amounting to 11 per cent of overall deaths in India;

(b) whether E-cigarettes/Electronic Nicotine Delivery System (ENDS) have been promoted by UK and many other countries as a better alternative to smoking; and

(c) despite the same, why have several States already banned E-cigarettes/ENDS despite allowing smoking tobacco, and whether Government plans to follow suit or is considering regulating the same in view of the demonstrable and medically proven benefits of E-cigarettes/ENDS?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a): As per the Lancet publication dated April 5, 2017 titled "Smoking prevalence and attributable disease burden in 195 countries and territories, 1990-2015: a systematic analysis from the Global Burden of Disease Study 2015", 11.2% of the world's smokers live in India and 11.5% of global deaths were attributable to smoking worldwide, of which 52.2% took place in four countries (China, India, the USA and Russia).

(b) & (c): E-cigarettes/Electronic Nicotine Delivery System (ENDS) have been banned in some countries like Argentina, Brazil, Singapore, etc. whereas these products are being regulated in some countries like UK, Ireland, Scotland, etc.

However, the matter regarding regulating, including banning the manufacture, import, sale and any kind of trade in nicotine (other than for therapeutic use approved and prescribed under Drugs & Cosmetic Act) or any device such as ENDS or E-Cigarettes that enables its use, is under consideration of this Ministry.

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